

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 2/73(4)/Chd/Hry/2018**

**In the matter of:**

Sukh Dev Gupta

...Petitioner

Vs.

M/s SRS Ltd. Faridabad

...Respondent

Present: None for the petitioner.

Mr. Vaibhav Sahni, Advocate for the respondent.

Mr. Vaibhav Sahni, Advocate representing the respondent is present. There is no representation from the applicant. Adjourned in the interest of justice to 06.02.2018. Notice of the date of hearing be sent by the Registry to the applicant by Speed Post.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

January 25, 2018  
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